

अजित (छात्र)
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१७/२/२१

Declaration of Assets and Liabilities

Year 2021

I, Azad Kumar son of Late Hari Narayan Sah, aged 54 years belonging to Bihar Vidhan Sabha Sachiwalaya service and presently working as Senior Reporter give here in below the details of the assets (Immovable, Movable, Bank Balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joints name indicating the extent of joint ownership will also have to be given)

| Sr.No. | Description | self | Spouse Name(s): Jyoti Kumari | Dependent-1 Name - Ankita Raj | Dependant-2 Name: | Dependant-3 Etc.Name |
|--------|---|--|---|----------------------------------|-------------------|----------------------|
| (i) | Cash | 20000/- | 40,000/- | Nil | | |
| (2) | Deposits in Banks, Financial Institutions And non-banking Financial Companies | 93,828/- (Saving Account) 4,25,150/- SBI (Term Deposit) RD-5000/-SBI | Post Office RD-5,100/-P.M. | NIL | NIL | |
| (iii) | Bonds, Debentures and Shares in companies | NIL | NIL | NIL | NIL | |
| (iv) | Other Financial institutions, NSS, Postal Savings, LIC Policies, etc. | LIC Premium 2192/-Yearly LIC Pension scheme - 10,000/- yearly | NIL | NIL | NIL | |
| (v) | Motor Vehicles (details of make etc.) | Honda Scooty-one BR-01CA-7584 Car-Hyundai i10Magna BR-01BQ6163 | NIL | NIL | NIL | |
| (vi) | Jewellery (give details weight and value) | Gold-20gm Value-90,000/- | Gold- 80 gm Silver- 350 gm Value-4,20,000/- (Aprox) | NIL | NIL | |

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|-------|--|-------|-------|-----|-----|--|
| (vii) | Other assets, such as values of claims/interests | -NIL- | -NIL- | NIL | NIL | |
|-------|--|-------|-------|-----|-----|--|

Note : Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note : Properties in joint ownership indicating the extent of joint wonership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(s) Jyoti Kumari | Dependent-1 Name - Ankita Raj | Dependant-2 Name | Ex-Spouse Name - Late Anita Gupta. |
|---------|--|------|--------------------------------|--|---------------------|---|
| (i) | Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value | NIL | NIL | NIL | NIL | |
| (ii) | (i) Non-Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value | NIL | NIL | NIL | NIL | तेज प्रताप नगर, अनिसाबाद, पटना प्लॉट नं०.1041 खाता नं०-149 रकबा 2000 वर्गफीट भैल्यू-40लाख (लगभग) |
| (iii) | Buildings (Commercial and residential) - location(s) - Survey / door number(s) -Extent (Total measurement) -Current market value | NIL | -NIL- | -NIL- | -NIL- | |

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|------|--|-------|-------|-------|-------|--|
| (iv) | Houses/Apartments, etc. - location(s) - Survey/door number(s) -Extent (Total measurement) -Current market value | -NIL- | -NIL- | -NIL- | -NIL- | |
| (v) | Other (such as interest in property) | -NIL- | -NIL- | -NIL- | -NIL- | |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues :
[Note : Please give separate details for each item)

| Sr. No | Description | Name & address of Bank Financial Institutions (s) / Department (s) | Amount outstanding as on |
|-----------|--|--|-----------------------------------|
| (a) | (i) Loans from Banks | -NIL- | |
| | (ii)Loans from financial institutions | -NIL- | |
| | (iii) Government Dues : (a) dues to departments dealing with government accommodation | -NIL- | |
| | (b) dues to departments dealing with supply of water. | -NIL- | |
| | (c) dues to departments dealing with supply of electricity | -NIL- | |
| | (d) dues to departments dealing with telephones | -NIL- | |

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|-----|--|--|--|
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | -NIL- | |
| | (f) Other dues, in any | -NIL- | |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give a also permanent Account Number (PAN)] | A.Y.- 2020-21 Total IncomeTax - 3,50,715/- PAN No- AEYPK 5375A | |
| | (ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.] | -NIL- | |
| | (iii) Sales Tax [Only in case of property business] | -NIL- | |
| | (iv) Property Tax | -NIL- | |

C. Personal Details

GPF/CPF/PRAN No. :-

PTS/BLA-369

Gender :- (M/F)

M

(DD/MM/YYYY)

Date of Birth :-

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Class/Group :- (A/B/C)

A

Cadre :-

Bihar Vidhan Sabha Sachiwalaya Service

(Full name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Azad Kumar

Name of Employee - Azad Kumar

Place : PATNA

Designation - Senior Reporter

Date: 12-02-2021

Department -Bihar Vidhan Sabha Sachiwalaya

Note: Please sign each page of the declaration. Asset declaration form must be in
A4 size white paper with computer types (single side) in prescribed format.